The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) No noticeable change has occurred so far.

(b) Does not arise.

Tea Gardens

4. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state the number of tea gardens in India, which are owned by foreign firms at present?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri):

Number of gardens owned by Sterling Companies.

418

Number of gardens owned by Rupee Companies having mixed foreign and Indian capital but under foreign management.

199

Total

617

(Rs. crores)

Second Five Year Plan

5. Shri Ram Krishan: Will the Minister of Planning be pleased to state total amount of money to be spent during fourth year of the Second Five Year Plan, State-wise?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement indicating State-wise the ceilings for Plan outley suggested for 1959-60 is given below:—

STATEMENT

	Andhra Pradesh		(200	(zcs. caores)	
K.		sh .		37-66	
	Assam			12.25	
3.	Bihar			41 .22	
4.	Bombay .	•		87 - 70	
5.	Kerala			18-55	
	Madhya Prade	\$h .		34.55	
•	Madras			33 · 62	
	Mysore			32.50	
9.	Orissa		•	19.32	

10.	Punjab		35.20
II.	Rajasthan .		24.06
12.	Uttar Pradesh		49.98
13.	West Bengal .		37.54
14.	Jammu & Kashmir		6 83.
	TOTAL		470.65

Slum Clearance

- 6. Shri Vajpayee: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the number of schemes for slum clearance sanctioned during the Second Five Year Plan period so far; and
- (b) the work done in Uttar Pradesb under these schemes?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) 106 Slum Clearance projects of the estimated cost of Rs. 9.07 crores, formulated by State Governments/Union Administrations, have so far been sanctioned/approved by the Government of India, during the Second Plan period. From September 1958, under the revised procedure, the states can themselves approve and sanction their particular slum-clearance projects. The number of 106 does not, therefore, include projects, other than the above, as may have been sanctioned under the new procedure; information regarding this has been called for from State Governments.

(b) A statement is laid on the Table of the Sabha. [See Appendix I, annexure No 5).

Films on Communicable Diseases

7. Shri H. N. Mukerjee: Shri Mohammed Elias:

Will the Minister of Information and Broadcasting be pleased to state:

 (a) the number of films based on health education material on communicable diseases which have been produced so far;